GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA UNSTARRED QUESTION NO.2269 ANSWERED ON09.08.2023

Education of children with Special Needs

2269 Shri Mohammed Nadimul Haque:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government proposes to enumerate the State-wise number of Children with Special Needs (CWSN) enrolled in Government and Government aided schools for the years 2022-23 and 2023-24, if so, the details thereof;
- (b) if not, the reasons therefor;
- (c) number of special schools for CWSN students, State-wise;
- (d) number of Government and Government aided schools with special education teachers, State-wise;
- (e) whether the special education teachers are assessed on a regular basis, if so, the details thereof;
- (f) if not, the reasons therefor; and
- (g) details of workshops for sensitization of teachers in Government and Government aided schools towards CWSN students in the year 2022-23, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI ANNPURNA DEVI)

(a) to (d) The State/UT-wise details of Children with Special Needs (CwSN) enrolled in Government and Government aided schools, special schools for CwSN students and special education teachers in Government and Government aided schools, as per UDISE+ 2021-22 is at **ANNEXURE.**

(e) & (f) It is mandatory for registered special education teacher to undergo Continuing Rehabilitation Education (CRE) program by updating and upgrading their knowledge and skills on regular and continuous basis for participation in conferences/seminars/workshops, presentation and publication of papers, research projects, professional writings in books, chapters, editing of book/journal, experiential learning, field visits, higher education gained etc, and to score 70% for renewal of their registration under Rehabilitation Council of India once in 5 years.

(g) There is a dedicated National Initiative for School Heads' and Teachers' Holistic Advancement (NISHTHA) Module, on CwSN component, which is compulsory for all the teachers undergoing NISHTHA training. The beneficiaries of NISHTHA are as follows:

NISHTHA Elementary (Face to Face) - 17,73,312 NISHTHA Elementary (Online) - 22,64,539 NISHTHA Secondary (Online) - 7,49,352 NISHTHA (Foundational Literacy & Numeracy) (Online) - 12,97,621 NISHTHA Early Childhood Care and Education (Online) - Ongoing - 26,594 (Till 11th July 2023)

In addition to NISHTHA, a live session series titled Teaching Learning Implementation for Inclusive Classrooms, is telecast from 12:00 noon to 12:30pm through PM eVidya.

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (D) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 2269 ANSWERED ON 09.08.2023 ASKED BY HON'BLE MP, SHRI MOHAMMMED NADIMUL HAQUE, REGARDING 'EDUCATION OF CHILDREN WITH SPECIAL NEEDS'.

State/ UT -wise details of Children with Special Needs (CwSN) enrolled in Government and Government aided schools, special schools for CwSN students and special education teachers in Government and Government aided schools, as per UDISE+ 2021-22.

| States/UTs | CWSN Enrolment | | No. of Special | Special Educators | |
|---------------------------|----------------|---------------------|---------------------------|-------------------|---------------------|
| | Government | Government Aided | Schools All Management | Government | Government Aided |
| India | 1738636 | 287635 | 5533 | 326075 | 35535 |
| Andaman & Nicobar Islands | 497 | 8 | 0 | 95 | 1 |
| Andhra Pradesh | 73737 | 2277 | 323 | 12612 | 432 |
| Arunachal Pradesh | 2715 | 145 | 4 | 278 | 13 |
| Assam | 50029 | 1612 | 99 | 6357 | 488 |
| Bihar | 170320 | 580 | 356 | 19569 | 173 |
| Chandigarh | 3214 | 161 | 2 | 117 | 4 |
| Chhattisgarh | 71733 | 1374 | 162 | 23240 | 244 |
| DNH & DD | 1023 | 135 | 1 | 335 | 7 |
| Delhi | 17542 | 1316 | 12 | 1849 | 34 |
| Goa | 303 | 3287 | 29 | 16 | 85 |
| Gujarat | 51737 | 12215 | 159 | 14337 | 2164 |
| Haryana | 21438 | 26 | 21 | 2993 | 2 |
| Himachal Pradesh | 6069 | 0 | 7 | 1065 | |
| Jammu & Kashmir | 14137 | 0 | 9 | 2057 | 0 |
| Jharkhand | 44481 | 1551 | 77 | 4964 | 102 |
| Karnataka | 71407 | 12813 | 401 | 9450 | 1866 |
| Kerala | 50356 | 71122 | 326 | 2700 | 3383 |
| Ladakh | 720 | 1 | 0 | 120 | 0 |
| Lakshadweep | 208 | 0 | 0 | 33 | 0 |
| Madhya Pradesh | 128171 | 490 | 346 | 9416 | 125 |
| Maharashtra | 98824 | 125831 | 1104 | 37142 | 11010 |
| Manipur | 3728 | 413 | 7 | 356 | 70 |
| Meghalaya | 2298 | 1207 | 22 | 946 | 604 |
| Mizoram | 3289 | 453 | 7 | 92 | 5 |
| Nagaland | 2091 | 0 | 7 | 189 | 0 |
| Odisha | 127925 | 11520 | 375 | 39008 | 4496 |
| Puducherry | 1611 | 411 | 3 | 212 | 12 |
| Punjab | 60237 | 1739 | 28 | 15369 | 308 |
| Rajasthan | 71601 | 0 | 346 | 6166 | 0 |
| Sikkim | 1227 | 3 | 4 | 317 | 7 |
| Tamilnadu | 112641 | 33115 | 171 | 37631 | 8323 |
| Telangana | 30393 | 268 | 37 | 2622 | 78 |
| Tripura | 3629 | 96 | 25 | 507 | 10 |
| Uttar Pradesh | 287127 | 3320 | 791 | | |
| Uttarakhand | 3559 | | 42 | | |
| West Bengal | 148619 | | 230 | | |